

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARI NATH MISHRA):

(a) to (g). Release of resources under NREP are made on utilisation of at least 50 per cent resources given to the States earlier under the programme. However, taking into account the gap between the issue of release orders in respect of foodgrains and their actual supply to the executing agencies, release of second instalment of foodgrains during 1982-83 was made in case of some States, where utilisation reported was near 50 per cent utilisation. The programme is being implemented by the State Governments generally in accordance with the guidelines issued, and cases of deviations, if any, are brought to their notice for appropriation action.

IR.D.P. in Bihar

2059. SHRI RAM BHAGAT PASWAN: Will the Minister of RURAL DEVELOPMENT be pleased to state the amount given so far by the Central Government to Bihar Government under the Integrated Rural Development Programme and the details of development works completed so far under the Programme?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARI NATH MISHRA): An amount of Rs. 2974.65 lakhs has been released to Bihar under the Integrated Rural Development Programme during 1980-81 to 1982-83 (upto date). Under IRDP the target group of beneficiaries are assisted to acquire productive assets which will enable them to increase their income. Any economically viable activity can be taken up under the IRD Programme in the primary, secondary and tertiary sectors. In the Sixth Five Year Plan upto February, 1983, 5,75,869 beneficiaries have been assisted in Bihar.

Child Guidance School, New Rajinder Nagar, New Delhi

2060. SHRI SUDHAKAR PANDEY: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that the Child Guidance School, New Rajinder Nagar, New Delhi run by the Child Guidance School Society (Regd. Office) now at B-66, Moti Nagar, New Delhi, has not been reopened after summer vacation in July, 1982;

(b) whether the Directorate of Social Welfare, Delhi Administration gives grants to the school, if so, the details of grants for the last three years;

(c) whether the salary of staff and teachers has not been paid for the last one year; and

(d) if so, what steps Government propose to take to ensure that the school is reopened and also to conduct an enquiry into the affairs of the school?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) Yes, Sir.

(b) Yes, Sir. The Directorate of Social Welfare, Delhi Administration had been giving grants to the Child Guidance School Society for its school and during the last three years the following grants were released to the Society:

Year	Amount
1979-80	Rs. 43,000
1980-81	Rs. 19,200
1981-82	Rs. 50,000

No grant for 1982-83 was released as the Organisation had closed the school.

(c) About 4 months arrears of salary of staff members for the year 1981-82 have not been paid. Some old arrears were also to be paid.